

'c) if not, what are the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) to (c). Information is being collected and will be laid on the Table of the House as soon as it is available.

**JOINT SERVICE CADRES BETWEEN DELHI AND HIMACHAL PRADESH**

701. SHRI SURJIT SINGH AT WAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to separate the joint service cadres between Delhi and Himachal Pradesh; and

(b) what is the number of Central cadre officers in both the States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) The Delhi, Himachal Pradesh and Andaman and Nicobar Islands Civil Service is a Central Civil Service and the Delhi, Himachal Pradesh and Andaman and Nicobar Islands Police Service is a Central Police Service. The number of officers of these Services working under the Delhi Administration and the Government of Himachal Pradesh is as follows:—

|                                |    |    |
|--------------------------------|----|----|
| Delhi Administration           | .. | 68 |
| Government of Himachal Pradesh | 50 |    |

**WAGE BOARDS FOR IRON ORE, LIMESTONE AND DOLOMITE MINING INDUSTRIES**

702. SHRI BALACHANDRA ME-  
NON: SHRI M. V.  
BHADRAM:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the Central Wage Boards for Iron Ore, Limestone and

Dolomite Mining Industries have submitted their reports to Government; and

(b) if so, what are the main recommendations of these Wage Boards?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) Copies of Government Resolutions on the subject are enclosed. [See Appendix LX, Annexure No. 26.] Reports of the two Wage Boards have been placed in the Parliament Library.

**INDUSTRIAL COMMITTEE ON COTTON TEXTILES**

703. SHRI BALACHANDRA  
UM-

NON: SHRI M. V.  
BHADRAM:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that Government had convened the second session of the Industrial Committee on Cotton Textiles recently; and

(b) if so, whether any recommendations have been made to Government and what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) Yes.

(b) The Main Conclusions/Recommendations of the Committee are contained in the attached statement. [See Appendix LX, Annexure No. 27.]